

**The Recruitment Rules for the Post of Junior
Librarian, Health & Family Welfare Department,
Govt. of Tripura.**

TRIPURA



GAZETTE

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PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT.

No.F. 2(1-264)-MS/ESTT/2014/1720(V-1)

Dated, Agartala, the 17th February, 2016.

NOTIFICATION

In exercise of the powers conferred by proviso to article-309 of the Constitution the Governor, Tripura hereby makes the following rules regulating the method of recruitment to the post of **Junior Librarian** under the Health & Family Welfare Department, namely :-

1. Short title commencement :-

- (1) These rules, may be called **Junior Librarian** under the Health & Family Welfare Department Recruitment Rules.
- (2) They shall come into force on the date of their publication in Official Gazette.

2. The Name of the post(s) shall be specified in column-1.

3. Number, Classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed hereto.

4. **Method of recruitment, age limit, qualification etc.**
5. The method of recruitment to the said post, age limits qualifications and other matters relating to the said post shall be as specified in columns 5 to 13 of the said Schedule.
6. **Disqualification :- No person.**
 - (a) Who has entered into or contracted a marriage with a person having spouse living ; or
 - (b) Who, having a spouse living has entered into or contracted a marriage with any person shall be eligible for appointment to the said post. Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.
7. **Power to relax :-** Where the State Government is of the opinion that it is necessary or expedient so to do, it may be order, for reasons to be recorded in the writing and in consultation with the Tripura Public Service Commission, relax any of the provisions of these rules with respect to any close or category of persons.
8. **Savings :-** Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Schedules Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of the Governor,

M. Nagaraju
Principal Secretary
Government of Tripura.

Recruitment Rules for the post of **Junior Librarian** of Health & Family Welfare
Department, Government of Tripura.

SCHEDULE

- | | | |
|--------------------|----|---|
| 1. Name of Post | :- | Junior Librarian. |
| 2. Number of Posts | :- | 2(two) Posts plus additional post as and when created. |
| 3. Classification | :- | Group-C (Non-gazetted) |
| 4. Scale of pay | :- | Pay Band-2 of Rs.5700-24,000/- with Grade Pay Rs. 2200/- (subject to revision by the Government from time to time). |

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|-----|---|----|--|
| 5. | Method of recruitment whether by direct recruits or by promotion or by transfer on deputation and percentage of the vacancies to be filled by various methods | :- | 80% by direct recruitment.
20% by promotion failing which by direct recruitment. |
| 6. | Age limit for direct recruitment | :- | 18 to 40 years. Upper age limit is 5(five) years relaxable in case of SC/ST/PH candidates and Govt. Servant. |
| 7. | Educational and other qualification | :- | H.S(+2 stage) or its equivalent examination passed from recognized Board.

Diploma in Library Science from a recognized Institute. |
| 8. | Whether age & Educational qualification prescribed for the direct recruitment will apply in case of promotes | :- | Age :- No
Qualification :- No |
| 9. | Whether selection post or Non-selection post | :- | Not applicable. |
| 10. | Period of probation, if any | :- | 2(two) years. |
| 11. | In case of recruitment by promotion/transfer, grades from which promotion/transfer is to be made | :- | Promotion from the post of Library Assistant/ Assistant Librarian & Cataloger having at least 5 years continuous services in the post. |
| 12. | If a D.P.C, exists, what is its composition | :- | Not applicable. |
| 13. | Circumstance in which TPSC is to be consulted in making recruitment | :- | Not applicable |

By order and in the name of the Governor,

M. Nagaraju
Principal Secretary
Government of Tripura.